

7

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/208/2016  
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others  
NAME OF THE RESPONDENT(S) : M/s Shanti Electricals Agency Private Limited & 4 others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION  
SIGNATURE

REPRESENTATION BY WHOM

1. ANUPAMA KUMAR - Counsel  
for M/s R Parthasarathy - for R2-3  
R1-5 Anupama Kumar  
2. SANDEEP KUMAR for Petitioner. ✓

ORDER

Shri Sandeep Kumar, representing senior counsel for petitioners present. Ms Anupama Kumar, counsel for R1 to R5 present. Both the counsels stated that talks for settlement between the parties are still in progress and sought time for reporting the outcome of the same. Time extended at request. Put up on 09.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)